

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1305
TO BE ANSWERED ON 22.12.2017

Paris Agreement on Climate Change

1305. PROF. PREM SINGH CHANDUMAJRA:
SHRI C. MAHENDRAN:
SHRI JANARDAN MISHRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Paris agreement under the United Nations Framework Convention on Climate Change (UNFCCC) has been ratified by the Government;
- (b) if so, the obligations and duties of India under the 'Nationally determined contributions' along with the funds allocated for climate change action plan during the year 2016-17;
- (c) whether all the major world powers viz. USA, UK, France, Germany etc. have also ratified the UNFCCC and if so, the details thereof;
- (d) the details regarding all the actions proposed post Paris agreement and India's commitment to it; and
- (e) whether the Paris agreement on climate change is likely to be affected with the progress and failures of UN climate change conference in Bonn, Germany and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a), (b) and (d) Government of India ratified the Paris Agreement under the United Nations Framework Convention on Climate Change (UNFCCC) on 2nd October 2016. The implementation period of Nationally Determined Contributions (NDC) is 2021 – 2030. Therefore, no earmarking of funds has been done during 2016-17 for this purpose. India's NDC includes following goals:

- i. To reduce the emissions intensity of its GDP by 33 to 35 percent by 2030 from 2005 level.
- ii. To achieve about 40 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030.
- iii. To create an additional carbon sink of 2.5 to 3 billion tonnes of CO₂ equivalent through additional forest and tree cover by 2030.
- iv. Other goals pertain to sustainable lifestyles, adaptation to climate change, climate friendly and cleaner development path etc.

(c) Currently, 197 Parties (196 States and 1 regional economic integration organization) have ratified the UNFCCC and 171 Parties have ratified the Paris Agreement including USA, UK, France and Germany. USA has however submitted a written communication to UN Secretary-General stating that it intends to exercise its right to withdraw from the Paris Agreement.

(e) The 23rd Conference of Parties (COP 23) to UNFCCC was held in Bonn, Germany from 6th to 17th November 2017. COP 23 made progress on the procedural work related to guidelines/rules/modalities for implementation of Paris Agreement.
